

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 255 of 2015 &
I.A. No. 405 of 2015

Dated: 29th October, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Bangalore Electricity Supply Co. Ltd.Appellant (s)

Versus

Karnataka Electricity Regulatory Commission & Anr.

...Respondent (s)

Counsel for the Appellant(s) : Mr. V.S. Raghavan

Counsel for the Respondent(s) : Mr. Jafar Alam for R.2

ORDER

Admit. Issue notice. Mr. Jafar Alam takes notice on behalf of Respondent No.2 and seeks four weeks time to file reply. Notice be issued to the other Respondents returnable on 05.01.2016. Dasti in addition is permitted.

List the matter on **5.1.2016**. In the meantime, reply may be filed on or before 26.11.2015 after serving copy on the other side. Thereafter,

rejoinder may be filed on or before 18.12.2015 after serving copy on the other side.

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson